

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 1062/2024 In C.P. (IB)/1108(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Rajan Garg Resolution Professional
V/s
The Chief Executive Officer Slum
Rehabilitation Authority
IN THE MATTER OF
Amit Steel
V/s
Truly Creative Developers Pvt. Ltd

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1062/2024: - Adv. Ankur Khandelwal i/b Adv. Himanshu Handa and Anukul B. Sheth appeared for the Applicant through VC. Adv. Vaibhav Charalwar i/b Adv. Tulsi Shah appeared for the Respondent through VC. Heard, **Reserved for Orders**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)